of ash content has affected adversely the production of steel?

Shri C. Subramaniam: The hon. Member is correct. We are trying to get uniform quality coal as far as possible but we are finding it difficult. We are working towards that.

Shri Sham Lal Saraf: Is it contemplated to raise the price of coal once again and if that be so what effect it will have on the output of iron and steel?

Shri C. Subramaniam: This question should be addressed to my colleague in the Ministry of Mines and Fuel.

Shri D. N. Tiwary: What percentage of the requirements of the steel factories are met by washeries and what percentage by raw coal?

Shri C. Subramaniam: There are differet percentages for different categories of coal. In some cases, roughly, it is 75 per cent washed coal. In some other cases it is 50 per cent. It varies

Shri A. P. Jain: In view of the shortage of highgrade metallurgical coal in this country do the Government have any idea of locating future iron and steel plants on the coast so that these plants may be fed by imported coal?

Shri C. Subramaniam: Yes, Sir. That idea is being worked out. It is still in the region of idea.

Shri Hem Barua: Is it a fact that recently at Jamshedpur the hon. Minister said that we were going to acquire the distinction of being the costliest producers of steel in the country and if so may I know whether it is due to the shortage of coal or any other factors?

Shri C. Subramaniam: The shortage of the proper quality coal is also a factor which has contributed to the increase in the cost of production.

Shri Hem Barua: It is not completely answered. I asked whether itis due to the shortage of coalMr. Speaker: He says this is one of the reasons. If the hon. Member wants to know about other factors also, then he will have to put another question which I am not allowing.

Cement Trade in Delhi

(Shri Bhakt Darshan: *649. { Shri D. C. Sharma: { Shri Bhagwat Jha Azad:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether cement trade has been licensed in Delhi; and

(b) if so, the reasons thereof?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) and (b). With a view to regulating the distribution and sale of cement, the Delhi Administration has recently promulgated the Delhi Cement Control Order, 1963 which provides inter alia for the licensing of cement dealers in Delhi.

श्री भक्त दर्शन : श्रीमन, में यह जानना चाहता हूं कि जब से यह लाइसेंस प्रणाली प्रारम्भ की गयी है उससे पहले सीमेंट का मूल्य दिल्ली के बाजारो में क्या था, ग्रीर इस समय क्या है ? क्या उसमें कोई श्रन्तर ग्राया है ?

श्री प्र० चं० सेठीः कन्ट्रोल मुल्य पर बेचाजाता है इस लिये पहले मूल्य क्या था यह तो में नहीं बता सकता ।

श्वी भक्त दर्शनः क्याइस बातका पता लगाया गयाहै कि दिल्लीके लिये सीमेंटकी कुल कितनी ग्रावश्यकता है ग्रीरक्याग्रवइस बातको व्यवस्थाकर ली गयी है कि दिल्लीमें सीमेंटकी कमी काग्रनभव नहीं किया जायेगा।

श्री प्र० चं० सेठी : ग्रगर माननीय सदस्य चाहें तो मं दिल्ली के डिमांड ग्रौर एलाटमेंट के सन् १९६२ के किंगर दे सकता हूं। सन् १९६२ के पहले क्वार्टर में डिमांड थी ९९,१५६ टन, एलाटमेंट हन्ना ३२,७००

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टन ग्रीर १० हजार टन का एडहाक एलाटमेंट किया गया । दूसरे क्वार्टर में डिमांड यी १,००,११६ टन, एलाटमेंट या ३२,७०० टन ग्रीर एडहाक एलाटमेंट था १०००० टन ।

श्वी भागवत झा माजाव : क्या यह वात सच नहों है कि लाइसेंस प्रणालो को लाने के पूर्व दिल्ली में सीमेंट की कीमर्ते बढ रही थीं। स्रीर ग्रगर बढ़ रही थीं तो क्या यह निष्क्यात्मक रूप से कहा जा सकता है कि इस प्रभालो को लाने के बाद उसके मूल्य में कमी हई है।

श्वी प्र० चं० सेठी: दिल्ली में सन १९५९ में सीमेंट का कंट्रोल आर्डर था। सन् १९६० में जब सीमेंट की बहुतायत हुई तो दिल्ली एडमिनिस्ट्रेशन ने यह कन्ट्रोल धार्डर हटा दिया। लेकिन बाद में केन के परमर्श पर फिर से सीमेंट कन्ट्रोल आर्डर जारी हुआ है।

भ्राप्यक्ष महोदयः इसका क्याभसर हुम्रा है। भाया इसके इंट्रोड्यस करने से कीमत में कोई फर्क प्राया है, कई कमी हुई है?

श्वी प्र० खं० सेठी: इसके इन्ट्रोडक्शन के बाद लाइसेंसिंग कर दिया है भौर जो लोग बिना लाइसेंस सीमेंट बेचा करते ये उनकी रोक्याम हई है।

प्राप्यक्त महोदय: यह तो ठीक है कि लाइसेंसिंग कर दियाग रा है। लेकिन इसको इंट्रोड्यूस करने से क्या कीमर्तों में कोई कमी प्रायी है?

Shri P. C. Sethi: There are about 62 licensees now who are distributing cement at controlled prices.

The Minister of Steel and Heavy Industries (Shri C. Subramantiam): The price is controlled and it has got to be sold at the controlled prices. We were receiving complaints that cement was being sold at a higher price, and that is why we have taken these control measures. Mr. Speaker: Is this lower than the one that was prevalent before the introduction of these measures?

Shri C. Subramaniam: The legal controlled price is the same. But it was being sold at the black market at higher prices. For the purpose of controlling that, this control order has been promulgated.

श्रीमती चावदाः मैं जानना चाहती हूं कि दूसरे राज्यों में सीमेंट की जो कमी है ग्रीर जिसके कारएा कुऐं ग्रीर रास्ते मादि ग्रयूरे रह गए हैं, उसके लिए सरकार क्या कर रही है ?

श्री प्र० पं० सेठी: सीमेंट की कमी सारे देश में है। राज्यों की जो सीमेंट का कोटा दिया जाता है उसमें से वे ऐसे कामों के लिए सीमेंट देते हैं, ग्रौर ग्रगर राज्य में कोई खास काम किया जाता है तो उसके लिए एडहाक ग्रांट दी जाती है।

श्री विश्वाम प्रसाद ः क्या सरकार यह बताने की क्रुपा करेंगी कि लाइसेंस योजना में कुछ फैवरिट लोंगों को परमिट मिल जाते हैं म्रोर वे उनको ले कर बलैक मारकेटिंग करते हैं ?

भी प्र॰ चं॰ सेठी: जहां तक सीमेंट के वितरण का सवाल है वह स्टेट गवर्नमेंट की जिम्मेदारी है। हम तो स्टेट गवर्नमेंट को उसका कोटा दे देते हैं।

मिंगि भी मौकार लाल बेरवा: मैं जानना चाहता हूं कि दिल्ली में सीमेंट के कितने डिपो हैं जिन पर लाइसेंस के मनुसार सीमेंट दिया जाता है ?

Shri P. C. Sethi: As I said earlier, there are about 62 licensees in Delhi.

श्वी भक्त दर्शन : मेरे दूसरे प्रश्न का उत्तर पूरी तरह नहीं दिया गया है, में यह जातना चाहता था कि दिल्ली में जितनी सोमेंट की ग्रावध्यकता होगी क्या उसके पूरा करने का ग्राध्वासन सरकार देसकती है?

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प्रध्यक्ष महोदयः जो उनके पास स्रांकड़े थे पिछले साल के वे उन्होंने पढ़ कर सुना दिए, कि इतनी मांग थी प्रौर इतने के लिए लाइसेंस दिए गर्।

थी भक्त दर्शन : जब नियंत्रण कर दिया गया हैं तो सरकार की जिम्मेदारी है कि पूरी सप्लाई करे। क्या सरकार इस जिम्मेदारी को लेने के लिये तैयार है?

श्वी प्र॰ खं० सेठी: जहां तक जिम्मेदारी का सवाल है तो जिस तरीके से उसका उत्पादन बढ़ सकता है उस प्रकार से उस को बढ़ाने की कोशिश की जायगी ग्रीर उस कमी को पूरा किया जायगा लेकिन ग्रभी कुछ दिनों तक सीमेंट की कमी महसूस की जाती रहेगी ।

Production of Fertilizers + *650. ∫ Shri P. C. Borocah: ∫ Shri Onkarlal Berwa:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the latest estimates reveal that the target of fertilizer production under the Third Plan is not likely to be achieved;

(b) if so, the estimated shortfall; and

(c) he special measures, if any, proposed to be taken to minimise this shortfall?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shrl P. C. Sethi): (a) Yes, Sir.

(b) The shortfall is expected to be of the order of 300,000 tons of Nitrogen.

(c) A fertilizer project takes about three years to complete and start production, from the date of contract for the supply of plant and machinery. In the case of several projects, orders are yet to be placed. Efforts will be made to accelerate plant deliveries and construction. Shri P. C. Borooah: May I know what i_s the present installed capacity of fertiliser production in this country and what is the capacity licensed, but not yet installed?

Oral Answers

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): In 1962-63, we are expected to produce about 200,000 tons of nitrogen. The total licensed capacity is 1.3 million tons which we expected to be completed by 1965-66, so that we may have 1 million ton capacity established by the end of the third Plan period. As I have explained in my main answer, many of the projects have not yet placed orders for the equipment.

Shri P. C. Borooah: May I know whether it is a fact that a number of fertiliser projects were licensed, but not installed and whether the Government propose to take over in the public sector those projects which have been licensed in the private sector?

Shri C. Subramaniam: In the private sector, we have licensed to the extent of 5.5 lakh tons of nitrogen. But from the figures available, by the end of the third Plan period, they would be producing only 35,000 tons of nitrogen in the private sector. So, the short-fall has mainly occurred in the private sector. We are considering whether some of these should be taken up in the public sector, so that it can be expedited.

Shri Shivaji Rao S. Deshmukh: May I know whether the Government is aware of the fact that a certain private fertiliser project which was due to be commissioned in the first Plan with German collaboration is being withheld even now and may I know when the collaboration with the German firm will be finalised?

Mr. Speaker: Each project cannot be taken up here.

Shri Inder J. Malhotra: May I know what are the specific reasons for the shortfall? Is it technical, financal or what?